

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1743
TO BE ANSWERED ON 02.03.2020

TRIBAL DOMINATED AREAS IN TAMIL NADU

1743. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Tribal dominated areas in Tamil Nadu have been identified/demarcated and the steps taken by the Government for improving their living conditions;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Tribal Sub-Plan Area and Tribal Dominated District with tribal population more than 25% have been identified. Central Government as well as State Government have been taken various initiatives for welfare and development of Scheduled Tribes in the country including Tamil Nadu. Total allocation and expenditure of State Tribal Sub-Plan (TSP) during 2017-18 and 2018-19 in respect of Tamil Nadu was as follows:

Tamil Nadu (ST population 1.1 %)				
(Rs. In crore)				
Year	Total Plan Allocation of the State	Allocation under TSP	Expenditure under TSP	% Allocation
2017-18	54564.19	607.49	630.15	1.11
2018-19	55498.17	794.25	491.72*	1.43

Details of Scheduled Tribe Component funds released to Tamil Nadu State by various Central Ministries / Departments during 2017-18 and 2018-19 are at **Annexure**.

Fund Released to Government of Tamil Nadu in 2017-18

S.No	Ministry Name	Scheme Name	Sanctioned Amount (Rs. in lacs)
1	Department of Agriculture, Cooperation and Farmers' Welfare	National Food Security Mission	36.90
		National Mission on Horticulture	41.64
		National Mission on Oil Seed and Oil Palm	8.39
		National Project on Soil Health and Fertility	68.82
		ParamparagatKrishiVikasYojana	1.95
		Pradhan MantriKrishiSinchaiYojana (PMKSY)- Per Drop More Crop	411.07
		Rainfed Area Development and Climate Change	44.00
		RashtriyaKrishiVikasYojna	299.00
		Sub - Mission on Agriculture Extension	33.93
		Sub- Mission on Seed and Planting Material	47.50
2	Department of Empowerment of Persons with Disabilities	Schemes for Differently Abled Persons (Schemes for implementation of Persons with Disability Act)	3.08
3	Department of Health and Family Welfare	Human Resources for Health and Medical Education	444.00
		National Rural Health Mission	2083.41
		Tertiary Care Programs	481.00
4	Department of Higher Education	RashtriyaUchhatarShikshaAbhiyan (RUSA)	268.13
5	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	496.00
6	Department of Rural Development	National Rural Livelihood Mission (State Component)	2920.64
		Pradhan MantriAwasYojna (PMAY)- Rural (Programme Component)	195.73
7	Department of School Education and Literacy	National Programme of Mid Day Meal in Schools (Amount met from Gross Budgetary Support)	2545.65
		RashtriyaMadhyamikShikshaAbhiyan (Programme Component)	552.79
		SarvaShikshaAbhiyan	1438.30
		Teachers Training and Adult Education	177.79
	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	National AYUSH Misson (NAM)	139.23
8	Ministry of Drinking Water and Sanitation	Nation Rural Drinking Water Programme (State Component)	237.89
		SBM-Rural (State Component)	1228.46
9	Ministry of Labour and Employment	National Career Services	6.66
10	Ministry of Housing and Urban Poverty Alleviation	National Urban Livelihood Mission (States/Uts Component)	200.42
		PMAY-Urban (Other items of States/UTs Component)	1424.60
11	Ministry of Tribal Affairs	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1770.75
		Grants under proviso to Article 275(1) of the Constitution	378.00
		Post-Matric Scholarship	2440.39
		Special Central Assistance (Special Central Assistance to Tribal Sub-Schemes)	894.10
		Support to Tribal Research Institutes	133.20
12	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	4451.23
	TOTAL		25904.65

Fund Released to Government of Tamil Nadu in 2018-19

S.No	Ministry Name	Scheme Name	Sanctioned Amount (Rs. in lacs)
1	Department of Agriculture, Cooperation and Farmers' Welfare	National Food Security Mission	55.20
		National Mission on Horticulture	129.00
		National Mission on Oil Seed and Oil Palm	9.26
		National Project on Soil Health and Fertility	12.87
		ParamparagatKrishiVikasYojana	5.64
		Pradhan MantriKrishiSinchaiYojana (PMKSY)- Per Drop More Crop	354.75
		Rainfed Area Development and Climate Change	39.21
		RashtriyaKrishiVikasYojna	614.00
		Sub - Mission on Agriculture Extension	47.67
		Sub- Mission on Seed and Planting Material	73.82
2	Department of Animal Husbandry, Dairying and Fisheries	Livestock Census and Integrated Sample Survey	2.45
		Livestock Health and Disease Control	118.00
3	Department of Health and Family Welfare	Human Resources for Health and Medical Education	1134.00
		National Rural Health Mission	2491.76
		National Urban Health Mission (Support from National Investment Fund)	23.00
4	Department of Higher Education	RashtriyaUchhatarShikshaAbhiyan (RUSA)	336.00
5	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	36.00
6	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	4789.54
		Pradhan MantriAwasYojna (PMAY)- Rural (Programme Component)	529.14
7	Department of School Education and Literacy	National Programme of Mid Day Meal in Schools	714.02
		RashtriyaMadhyamikShikshaAbhiyan	389.92
		SarvaShikshaAbhiyan	1617.42
		Teachers Training and Adult Education	67.14
8	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	National AYUSH Misson (NAM) (Support from National Investment Fund)	98.21
9	Ministry of Drinking Water and Sanitation	National Rural Drinking Water Mission - Nation Rural Drinking Water Programme	426.72
		SBM-Rural (Programme Component)	621.73
10	Ministry of Environment, Forests and Climate Change	Conservation of Natural Resources and Ecosystems (Funded from NCEF) - Biodiversity Conservation	0.12
12	Ministry of Housing and Urban Affairs	Deendayal AntyodayaYojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs Component)	294.66
		PMAY-Urban (Other items of States/UTs Component)	995.01
13	Ministry of Panchayati Raj	Capacity Building- Panchayat SashaktikaranAbhiyaan (PSA) / Rashtriya Gram SwarajAbhiyan (RGSA)	33.34
14	Ministry of Tribal Affairs	Grants under proviso to Article 275(1) of the Constitution	773.57
		Post-Matric Scholarship	3933.65
		Special Central Assistance to Tribal Sub- Schemes	315.00
		Support to Tribal Research Institutes	177.25
15	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	2898.27
	TOTAL		24157.34